CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 211/MP/2016


Date of hearing : 9.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Jindal Power Limited

Respondent : Global Energy Private Limited

Parties present : Shri Gopal Jain, Senior Advocate, JPL
Shri S. Venkatesh, Advocate, JPL
Shri Pratyush Singh, Advocate, JPL
Shri Sandeep Rajpurohit, Advocate, JPL
Shri Somesh Srivastava, Advocate, JPL
Shri Vikas Maini, Advocate, JPL
Shri Sharesh Sharma, Advocate, JPL
Shri Ayush Prasad, JPL
Shri Matrugupta Mishra, Advocate, GEPL
Shri Nishant Kumar, Advocate, GEPL
Shri Ambuj Dixit, Advocate, GEPL

Record of Proceedings

At the outset, learned senior counsel for the Petitioner and learned counsel for Global Energy Private Limited (GEPL) advanced extensive arguments in support of their contentions and reiterated the submissions made in their respective written submissions.

2. Based on the detailed submissions made by the learned senior counsel for the Petitioner and learned counsel for GEPL, the Commission reserved order in the petition.

By order of the Commission

Sd/-
(T.D.Pant)
Deputy Chief (Law)